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.(b) if so, the details thereof?

THE MINISTER OF HUMAN SOURCE DEVELOPMENT (SHRIARJUN SINGH) : (a) and (b) Step have been initiated obtaining for financial assistance from the U. International Development Agency for The details pollution control projects. have not been finalised.

Title Deeds for those occupying the **Reserve Forest Land**

1356. SHRI E. BALANANDAN: SHRI M. A. BABY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether any request has been made by the Government of kerla for issing title deeds for those occupying the reserve forest land:
- (b) if so, what is the Government's reaction in regard thereto; and
- (c) the reason for the delay in issuing title deeds for those, cleared by the State Government?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHR1 ARJUN SINGH) : (a) Kerala State Go vernment have sent a proposal for diver-

- * sion of 28588.159 ha. forest land for regularisation of pre 1-1-1977 encroachments ' in five districts of Kerala, namely Idukki. "Ernakulam, Kollan, Pathanamthitta and Trissur.
 - (b) and (c) After Examination of the proposal, certain essential details found lacking in the proposal wore sought from Kerala State Government on 2-4-92. The proposal has been rejected for non-furnishing of information.

Extension of Tigers

- 1357. SHRI SHIV PRATAP MISHRA: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that tiger is likely to extinct by next century;
- (b) if so, the details thereof and what steps Government propose to take to pre-' servethem Jn the country;

- (c) whether Government are also aware of the demand for tiger bones which, are widely used for medicinal purposes in China and throughout South Fast Asia; snd
 - (d) if so, the details thereof?

THE; MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) No Sir. Tn view of continuance of conservation efforts of Tiger, there is no such danger.

(c) and (d) There are reports about demand for Tiger bones for medicinal purposes in some countries of Asia but not with full details.

Biosphere Reserve Programme

1358. SHRI V. RAJESHWAR RAO: Will the Minister of ENVIRONMENT. AND FORESTS be pleased to state:

- (a) what are the details of the Bios-phere Reserve Programme;
- (b) what is the amount spent annually on this programme; and
- (c) what are its future plans for next three years?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Bios phere Reserve Programme was launched in the Seventh Plan period. The main objectives of this Programe are to serve the diversity and genetic integrity of plants, animals and micro-organisms; j promote scientific research on ecology, l conservation and other environmental as pects; to provide facilities for education awareness and training; and effective par ticipation of the people. Since the launcl of the Programme, seven Biosphere Re serves have been set up. These are Nil giri (Kerala, Tamil Nadu and Karnataka) (U.P.) Sunderbans Nanda Devi Bengal), Nokrek (Meghalaya), Gret Nicobar (A & N Islands), Gulf of Mai nar (Tamil Nadu) and Manas (Assam).

The main activities undertaken during th Seventh Plan period were survey and d marcation, preparation of management a tion plans aimed at promoting protectic regeneration, education and awarene' research projects, etc. for each biosphf reserve which has been established. The to

amount, utilised during the Seventh Plan was Rs. 399.01 lakhs. In 1991-92, the expenditure incurred was Rs. 152.00 lakhs. Rs. 139.00 lakhs have been spent so far in the current financial year 1992-93.

(c) During the Eighth Plan period, it i* proposed to further consolidate and strengthen the ongoing activities, and in addition, take up eco-development and demonstration projects, conservation of key species, scientific research programmes, etc. It is also proposed to establish 2-3 more biosphere reserves.

Survey of Botanical Survay of India

1359. SHRI PRATHAPA REDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state ':"

- (a) whether the Botanical Survey of India has completed their survey in India;
- (b) if so, what is the number of species in India found till date; and
 - (c) the details of the endangered species?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) The botanical explorations and taxonomic surveys carried out by the Botanical Survey of Indin (BSI) are a continuous, on-going and long term process.

(b) and (c) According to the surveys conducted by the BSI so far, 17,000 species flowering plants, 600 species of pteridophytes and 2,500 species of bryophytes have been recorded. An estimated 10% of the flowering plants and pteridophytes are considered to be at various levels of risk for their survival. The; details of the endangered species are given in the three volumes of the Red Data Book of Indian Plants published by thei BSI.

Variety of Flora and Fauna

1360. SHRI RAM GOPAL YADAV: Will the Minister pf ENVIRONMENT AND FORESTS be pleased to state:

- (a) which State is having maximums varieties of flora and fauna according tdj the Botanical Survey of India;
- (b) what is the nature of this distinction vis-a-vis other states;

(c) what is the ranking of the States in regard to availability of flora and fauna;

to Questions

(d) the State where most endangered flora is found?

THE MINISTER OF HUMAN RE-DEVELOPMENT SOURCE ARJUN SINGH: (a) According to the Botanical Survey of India, Arunachal Pradesh has the maximum varieties with about 5000 species of flowering plants.

- (b) Because of its physiographic features and location in one of the prime botanical regions, Arunachal Pradesh has distinctively higher diversity as compared to other States.
- (c) A list indicating the ranking of different States is attached as Statement (see
- (d) The State of Kerala has maximum number of endangered flora.

Statement

List showing the ranking of various

- I. Arunachai Pradesh 2. Sikkim 3. Assam 4. Meghalaya 5. Nagaland 6. Mizoram 7. Manipur 8. Tripura
- 10. Kerala

9. Tamilnadu

- 11. Jammu & Kashmir
- 12. Himachal Pradesh
- 13. Uttar Pradesh
- 14. Andhra Pradesh
- 15. Karnataka
- 16. Maharashtra
- 17. Andaman & Nicobar Islands
- 18. Madhya Pradesh
- 19. West Bengal